

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 1st September, 2017

No.HC.VII-31/2017/ 4269 /A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court is pleased to promote the following District and Sessions Judges/ Retired District and Sessions Judge of the Assam Judicial Service to the post of Selection Grade District and Sessions Judges in the Scale of Pay of Rs.57700-1230-58930-1380-67210-1540-70290/- (Revised) plus other allowances as admissible under the Rules with effect from the dates shown against their names up to the respective date of their retirement.

Sl. No.	Name of the Officers	Date of effect of Selection Grade District and Sessions Judge	Period for which arrear benefit of Selection Grade District and Sessions Judge is to be paid
1.	Shri Kamalendu Choudhury	19.06.2016	On and from 19.06.2016
2.	Smti Selina Begum	21.06.2016	On and from 21.06.2016
3.	Shri Parthiv Jyoti Saikia	18.06.2016	On and from 18.06.2016
4.	Shri Prasanta Saikia	01.10.2016	On and from 01.10.2016
5.	Shri Robin Phukan	13.12.2016	On and from 13.12.2016
6.	Shri Susil Kumar Sarma	13.12.2016	On and from 13.12.2016
7.	Shri Bidyut Kumar Sen (since retired)	13.12.2016	On and from 13.12.2016 to 30.04.2017
8.	Shri Samarjit Dey	13.12.2016	On and from 13.12.2016
9.	Shri Imtiaz Ali	13.12.2016	On and from 13.12.2016
10.	Shri Murtaza Ahmed Choudhury	13.12.2016	On and from 13.12.2016
11.	Shri Ashok Kumar Bora	13.12.2016	On and from 13.12.2016
12.	Shri Rajib Goswami	13.12.2016	On and from 13.12.2016
13.	Smti Nirupama Rajkumari	13.12.2016	On and from 13.12.2016
14.	Shri Mahmud Ahmed	13.12.2016	On and from 13.12.2016
15.	Smti Malasri Nandi	13.12.2016	On and from 13.12.2016
16.	Shri Pranjal Das	11.02.2017	On and from 11.02.2017
17.	Shri Sanjeev Kumar Sharma	11.02.2017	On and from 11.02.2017
18.	Shri Abhijit Bhattacharyya	11.02.2017	On and from 11.02.2017
19.	Shri Raktim Duarah	11.02.2017	On and from 11.02.2017
20.	Shri Gautam Baruah	11.02.2017	On and from 11.02.2017

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)
Contd.....

01/09/2017

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Memo No.HC.VII-31/2017 / 4270 - 4311 /A.

Dated 01.09.2017

Copy to:-


1. The L.R. & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati for information and necessary action
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information and necessary action
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Kamalendu Choudhury, District and Sessions Judge, Cachar, Silchar
16. Smti Selina Begum, District and Sessions Judge, Nalbari
17. Shri Parthiv Jyoti Saikia, District and Sessions Judge, Tinsukia
18. Shri Prasanta Saikia, District and Sessions Judge, Darrang, Mangaldoi
19. Shri Robin Phukan, Registrar General, Gauhati High Court, Guwahati
20. Shri Susil Kumar Sarma, Special Judge, CBI, Assam, Addl. Court No.1, Chandmari, Guwahati
21. Shri Bidyut Kumar Sen, District and Sessions Judge, Udalguri (Retd.)
22. Shri Samarjit Dey, District and Sessions Judge, Dima Hasao, Haflong
23. Shri Imtiaz Ali, District and Sessions Judge, Lakhimpur, North Lakhimpur
24. Shri Murtaza Ahmed Choudhury, Member, MACT, Goalpara
25. Shri Ashok Kumar Bora, District and Sessions Judge, Sonitpur, Tezpur
26. Shri Rajib Goswami, Member, MACT, Dhubri
27. Smti Nirupama Rajkumari, Principal Judge, Family Court, No.1, Kamrup (M), Guwahati
28. Shri Mahmud Ahmed, Special Judge, CBI & NIA, Assam, Guwahati
29. Smti Malasri Nandi, Member, MACT, Sonitpur, Tezpur
30. Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati
31. Shri Sanjeev Kumar Sharma, L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati


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32. Shri Abhijit Bhattacharyya, Member, MACT, Nalbari
33. Shri Raktim Duarah, Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
34. Shri Gautam Baruah, Member-Secretary, Assam State Legal Services Authority, Guwahati
35. The Joint Registrar (_____), Gauhati High Court, Guwahati
36. The Deputy Registrar (_____), Gauhati High Court, Guwahati
37. The Asstt. Registrar(_____), Gauhati High Court, Guwahati
38. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
39. The Administrative Officer (J)_____Gauhati High Court, Guwahati
- ✓ 40. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
41. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar(Judicial)/ Registrar (Admn.)/ Registrar (Establishment),Gauhati High Court, Guwahati
42. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


01/09/2017
REGISTRAR (VIGILANCE)


01/09/2017